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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/8/2017  
NAME OF THE PETITIONER(S) : K.K. JAGADISH  
NAME OF THE RESPONDENT(S) : M/s CADS SOFTWARE INDIA PVT LTD & 7 others  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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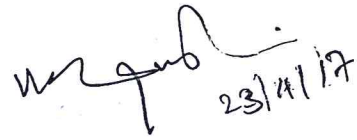
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RESPONDENTS

MR. RAMAKRISHNAN  
VELARAJAHARAN  
SR. ADVOCATE  
V.V. SIVAKUMAR  
S. JAYARAMAN



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Representing  
for A.M. SRIDHARAN

COUNSEL FOR  
PETITIONER

  
23/11/17

**ORDER**

Representative for the senior counsel for petitioner present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal as he is held up at Bangalore. Counsel for the respondents present and reported their readiness for making submissions. Time is enlarged at request of counsel for petitioner. Put up on 07.12.2017.

sd  
S Vijayaraghavan  
Member (Technical)

sd  
K Anantha Padmanabha Swamy  
Member (Judicial)